

JUDGMENTS FOR THE MONTH OF FEBRUARY, 2017

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	Crl.A. 59/2015	MD HASMAT ALI & 2 ORS VS THE STATE OF ASSAM	Criminal Revisions against acquittal	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
2	2 nd	WA 5/2015	SUKDEV DAS VS UNION OF INDIA	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
3	2 nd	WA 306/2016	JITU SARMAH VS STATE OF ASSAM & 6 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
4	3 rd	CRL.A(J) 108/2013	SHYAMAL DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
5	3 rd	CRL.A(J) 1/2014	HARI BAHADUR ADHIKARI @ CHETRI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
6	3 rd	Crl.Pet. 418/2014	SATISH KUMAR KALRA VS CENTRAL BUREAU OF INVESTIGATION & 4 ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
7	3 rd	Crl.Pet. 529/2014	DR. JANAK RAJ DHAWAN VS STATE (THE CENTRAL BUREAU OF INVESTIGATION) & 3 ORS.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
8	3 rd	Crl.Pet. 582/2014	PABITRA KUMAR KATAKY VS STATE (THE CENTRAL BUREAU OF INVESTIGATION) & 3 ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
9	3 rd	Crl.Pet. 760/2014	JITU GOSWAMI VS CENTRAL BUREAU OF INVESTIGATION & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
10	3 rd	Crl.Pet. 813/2014	PABITRA KR. KATAKY VS CENTRAL BUREAU OF INVESTIGATION & 4 ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

11	3 rd	Crl.Pet. 825/2014	SATISH KUMAR KALRA VS CENTRAL BUREAU OF INVESTIGATION & 4 ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
12	3 rd	Crl.Pet. 826/2014	DR. JANAK RAJ DHAWAN VS CENTRAL BUREAU OF INVESTIGATION & 4 ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
13	3 rd	Crl.Rev.P. 415/2014	NARESH CHANDRA BARMAN & 2 ORS VS CENTRAL BUREAU OF INVESTIGATION	Criminal Revisions against orders passed in trial cases	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
14	3 rd	CRP(I/O) 9/2017	M/S. NEW PHARMA DISTRIBUTOR VS CENTRAL BANK OF INDIA & 2 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
15	6 th	CRL.A(J) 7/2013	SRI ROCKY KALANDI & ANR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
16	6 th	CRL.A(J) 77/2014	UTPAL DUTTA @ HALOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
17	6 th	CRL.A(J) 93/2014	MD JAYNAL UDDIN LASKAR @ JOYNAL ABEDIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
18	6 th	WA 409/2015	THE STATE OF ASSAM & 2 ORS VS SRI DWIJEN TALUKDAR & 13 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
19	6 th	WP(C) 7737/2015	DWIJEN TALUKDAR & 13 ORS VS THE STATE OF ASSAM AND 25 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
20	6 th	CRP(I/O) 37/2016	MD. SAMSUL HOQUE HAZARIKA VS ON THE DEATH OF REZAUL KARIM HAZARIKA HIS LEGAL HEIRS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
21	6 th	RSA 15/2017	UNION OF INDIA VS SRI GIRISH DAS BISWAS & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
22	7 th	RSA 229/2005	ON THE DEATH OF MOKDAM ALI KHAN HIS LEGAL HEIRS MUSST. NURJAHAN BIBI & ORS VS MD. ABDUR RASHID MIA	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE SUMAN SHYAM
23	7 th	WP(C) 4788/2011	PRAHLAD KONCH & 93 ORS VS THE STATE OF ASSAM AND ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO

24	7 th	WP(C) 4807/2012	BIPUL CHANDRA BARMAN VS THE STATE OF ASSAM AND ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
25	7 th	CRL.A(J) 20/2014	MD SAIFUL ISLAM VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
26	7 th	CRP 27/2015	BIRHASH GIRI BASUMATARY VS CHANDAN CHAKRABORTY	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
27	7 th	WA 363/2015	SRI SATYENDRA MOHAN ROY VS THE STATE OF ASSAM & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
28	7 th	WA 24/2017	DONGRU SIONGJU VS THE STATE OF ARUNACHAL PRADESH & 8 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
29	8 th	WP(C) 2375/2016	BRIHATTAR GUWAHATI PAIKARI MACH BESA KINA SAMABAI SAMITTEE LTD. VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE SUMAN SHYAM
30	9 th	RSA 90/2007	SANKARACHARYYA BARUAH VS INDIAN OIL CORPORATION	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
31	9 th	MACApp. 249/2010	SMT. INDRANI BARBHUIYAN VS M/S NATIONAL INSURANCE COMPANY LTD & 2 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
32	9 th	MACApp. 256/2010	NATIONAL INSURANCE CO. LTD. VS MRS. INDRANI BORUAH (BHUYAN) & 4 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
33	9 th	CRL.A(J) 77/2013	SRI SUNU DUTTA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
34	9 th	CRP(I/O) 126/2013	RAJAT SARKAR VS SAPATGRAM TOWN COMMITTEE	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
35	9 th	CRP(I/O) 1/2014	SISIR KUMAR SAHA @ SISIR SAHA VS SAPATGRAM TOWM COMMITTEE	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
36	9 th	CrI.A. 11/2015	MD MAZIBAR RAHMAN @ MOJIBOR RAHMAN VS STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
37	9 th	CRP 478/2016	BANI KANTA MEDHI & 4 ORS. VS HIMADRI KISHORE DAS & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA

38	9 th	I.A.(CrI.) 553/2016	KRISHNA CHETRY VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
39	9 th	WP(C) 458/2016	THE CO-OPERATIVE CITY BANK LTD. VS THE STATE OF ASSAM AND 3 ORS	Annual General Meeting of Co-Operative Societies	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
40	10 th	CRL.A(J) 49/2013	MUSST. MAHERUN NESSA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
41	10 th	CRL.A(J) 119/2013	RAJKUMAR BISWAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
42	10 th	CRP 111/2014	DIPEN MITRA & 7 ORS. VS ON THE DEATH OF ARABINDA KAR, HIS LEGAL HEIRS- SMT. DULU KAR & 5 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
43	10 th	CRP 557/2015	ANANTA CHELLENG & ANR. VS MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
44	10 th	MC 1510/2015	THE GENERAL MANAGER (CON) VS HARENDRA KUMAR & ANR		HON'BLE MR. JUSTICE SUMAN SHYAM
45	10 th	WA 9/2015	THE ASSAM POWER DISTRIBUTION CO. LTD. VS SMT. PHOTO DAS & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
46	10 th	WA 54/2015	ASSAM POWER DISTRIBUTION COMPANY LIMITED VS HAZERA BEGUM	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
47	10 th	I.A. 841/2016	INDIAN OIL CORPORATION LTD. VS TILAK KALITA & 3 ORS	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE SUMAN SHYAM
48	10 th	CRP(I/O) 17/2017	SAHIDUR RAHMAN VS MAHNUR ALI & 2 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
49	10 th	I.A.(CrI.) 53/2017	SRI KHIRESWAR TANTI & ANR VS THE STATE OF ASSAM & ANR	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	13 th	WP(C) 3021/2015	SMTI. VIOLET BARUAH, IPS VS THE UNION OF INDIA & 25 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE NELSON SAILO

				Bodies and Universities and Institutions	
51	13 th	WP(C) 2493/2016	SHRI. HIRAMOCHAN DOLEY VS THE STATE OF ASSAM AND 4 ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE SUMAN SHYAM
52	14 th	WP(C) 4945/2009	KRISHNA KUMAR SHARMA VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE SUMAN SHYAM
53	14 th	WP(C) 1658/2011	JAYANTA KR. DAS & 3 ORS. VS STATE OF ASSAM & ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
54	14 th	WP(C) 1698/2011	TAZIMUL HOQUE & 6 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
55	14 th	WP(C) 3980/2012	SMTI BIDYUT PROVA DEVI VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
56	14 th	WP(C) 522/2014	HIRANYA KUMAR NATH & 2 ORS VS THE STATE OF ASSAM AND ANR	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
57	14 th	WP(C) 546/2014	JAYANTA KUMAR DAS & 3 ORS VS THE STATE OF ASSAM AND 2 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
58	14 th	WP(C) 3037/2014	MAYNUL HOQUE CHOUDHURY VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
59	14 th	WP(C) 4760/2014	UPEN GOSWAMI VS THE STATE OF ASSAM AND ANR	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN

60	14 th	WP(C) 5639/2014	IMRANUZZAMAN CHOUDHURY & 2 ORS VS THE STATE OF ASSAM AND ANR	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
61	14 th	WP(C) 5975/2014	SANTESWAR ADHIKARY VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
62	14 th	WP(C) 784/2015	SAILEN GOHAIN & 2 ORS VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
63	14 th	WP(C) 4184/2015	MRS. LILAWATI SUT DUTTA VS THE STATE OF ASSAM AND ANR	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
64	14 th	WP(C) 4261/2015	MD. FOIZUL JALAL LASKAR VS THE STATE OF ASSAM AND ANR	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
65	14 th	WP(C) 4332/2015	GAYATRI NATH VS THE STATE OF ASSAM AND ANR	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
66	14 th	WP(C) 4651/2015	MD. HABIBUR RAHMAN VS THE STATE OF ASSAM AND ANR	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
67	14 th	WP(C) 4813/2015	SARIKA DAS VS THE STATE OF ASSAM AND 114 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
68	14 th	WP(C) 5593/2015	PRASENJIT PURKAYASTHA & ANR. VS THE STATE OF ASSAM AND 83 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
69	14 th	WP(C) 5938/2015	AFTAB HUSSAIN LASKAR VS THE STATE OF ASSAM AND ANR	Other service matters with respect to Service of	HON'BLE MR. JUSTICE UJJAL BHUYAN

				Teachers of Provincialized Schools	
70	14 th	WP(C) 6939/2015	SAIDUR RAHMAN ANSARI & ANR VS THE STATE OF ASSAM AND ANR	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
71	15 th	Crl.Rev.P. 137/2007	RIPON MOLLAH VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
72	15 th	RSA 35/2007	PRAKASH BHAGAWATI VS HEM CH. BORAH & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
73	15 th	WP(C) 4350/2016	RATUL GOGOI VS THE STATE OF ASSAM AND 3 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
74	15 th	WP(C) 4537/2016	RATUL CH. KALITA & 4 ORS. VS THE STATE OF ASSAM & 4 ORS.	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
75	15 th	WP(C) 4806/2016	MAJIDUR RAHMAN VS THE STATE OF ASSAM AND 5 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
76	15 th	WP(C) 4807/2016	AMAR NATH HAJONG VS THE STATE OF ASSAM AND 5 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
77	15 th	WP(C) 5572/2016	ACHINTYA DAS VS THE STATE OF ASSAM AND 4 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
78	15 th	WP(C) 5575/2016	DIPANKAR DAS VS THE STATE OF ASSAM AND 4 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
79	15 th	WP(C) 5599/2016	MANJIT SAIKIA VS THE STATE OF ASSAM AND 4 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
80	15 th	WP(C) 5707/2016	BIMAN SAIKIA VS THE STATE OF ASSAM AND 5 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
81	15 th	WP(C) 6236/2016	WASHIM IKBAL ZAYED VS THE STATE OF ASSAM AND 4 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI

82	16 th	MFA 256/2010	THE NATIONAL INSURANCE CO. LTD. VS SMTI ADORI DEB NATH & 2 ORS.	Appeals under order 43 Rule 1 CPC relating to temporar injunction	HON'BLE MR. JUSTICE KALYAN RAI SURANA
83	16 th	WP(C) 3492/2010	RAJ NARAYAN TIWARI VS THE UNION OF INDIA & ORS	Selection and appointment relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE SUMAN SHYAM
84	16 th	WA 196/2015	SRI MONUJ KACHARI @ MONUJ SONOWAL @ MONUJ KUMAR SONOWAL VS THE CHIEF SECRETARY TO THE GOVT OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
85	16 th	LA.App. 7/2016	CENTRAL INLAND WATER TRANSPORT CORPORATION LIMITED VS SHRI DIPENDRA ADHIKARI & ANR.	Other First Appeals	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
86	16 th	LA.App. 8/2016	M/S VALLEY VIEW REAL ESTATE VS THE COLLECTOR CUM DEPUTY COMMISSIONER KAMRUP & 5 ORS.	Other First Appeals	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
87	17 th	RSA 157/2004	MAHIUDDIN MAJARBHUYA AND ORS. VS ON THE DEATH OF ABDUL HASHIM MAZUMDAR HIS LEGAL HEIRS LUTFA BEGUM MAZUMDER AND ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
88	17 th	I.A. 895/2016	UNION OF INDIA VS MD. SAHABUDDIN AHMED & 2 ORS	Interlocutory Application (Criminal)	THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
89	17 th	I.A.(Civil) 82/2016	CHOLAMANDALAM MS. GENERAL INSURANCE CO. LTD. VS SMTI KALPANA KUMAR DEKA & 5 ORS.	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
90	17 th	WP(C) 113/2017	JAITUN NESSA VS THE STATE OF ASSAM & 4 ORS.	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE SUMAN SHYAM
91	20 th	CRP 189/2011	PARIKSHIT DUTTA VS BIJOY KUMAR AGARWAL	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE KALYAN RAI SURANA
92	21 st	RSA 65/2006	MADHAB CH. DAS VS SABITRI RANI DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
93	21 st	CRL.A(J) 105/2014	RAJU SAWTAL @ CHOWTAL VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
94	21 st	Crl.A. 305/2014	GAUTAM MONDAL @PALTU VS STATE OF ASSAM& ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

95	21 st	WA 136/2015	SRI CHITTARANJAN DASH VS OIL INDIA LIMITED & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
96	21 st	WA 244/2015	SRI JATINDRA NATH BARMAN VS THE UNION OF INDIA & 4 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR JUSTICE HRISHIKESH ROY THE HON'BLE MR JUSTICE NELSON SAILO
97	21 st	WP(C) 65(K)/2016	SMTI. MOALA VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR. JUSTICE S. SERTO
98	21 st	WP(C) 31/2017	GS-180321X - RAJESH KUMAR & 3 ORS VS UNION OF INDIA & 2 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE SUMAN SHYAM
99	21 st	WP(C) 32/2017	GS-192203W ROHIT RAMAN & 6 ORS VS UNION OF INDIA & 2 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE SUMAN SHYAM
100	21 st	WP(C) 319/2017	GS-193312P SUJEET CHAUDHARY & 2 ORS VS UNION OF INDIA & 2 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE SUMAN SHYAM
101	21 st	WP(C) 349/2017	GS-192257X MD. HASIM ANSARI & 3 ORS VS UNION OF INDIA & 2 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE SUMAN SHYAM
102	21 st	WP(C) 981/2017	GS-189803N SUDHISH RANJAN & 12 ORS VS UNION OF INDIA & 2 ORS	Other service matters with respect to Service of Local Bodies, Banks, State &	HON'BLE MR. JUSTICE SUMAN SHYAM

				Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	
103	22 nd	LA.App. 31/2002	INDIAN OIL CORPORATION LTD VS ALL INDIA TEA & TRADING & ORS		HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
104	22 nd	LA.App. 32/2002	INDIAN OIL CORPORATION LTD VS ALL INDIA TEA & TRADING & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
105	22 nd	WA 363/2013	NILKANTA NATH VS PROBHAT BORAH & 4 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
106	22 nd	Co.Pet. 8/2015	MADHUSUDAN MANDAL VS APPOSITE BENEFIT SOCIETY LIMITED	Company Petitions	THE HON'BLE MR. JUSTICE SUMAN SHYAM
107	22 nd	WP(C) 173(K)/2015	SMTI. CHONGKOI VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR. JUSTICE S. SERTO
108	22 nd	WP(C) 230(K)/2015	ENYEI YANLEM VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR. JUSTICE S. SERTO
109	22 nd	Cont.Cas(C) 588/2016	SMTI SUBHASINI THAKURIA VS RABI KAPOOR & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE SUMAN SHYAM
110	22 nd	Crl.Pet. 935/2016	RUPAK MAHANTA VS SMT. HEMA PRAVA DEVI	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
111	22 nd	WP(C) 77(K)/2016	MD. TASLIM VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR. JUSTICE S. SERTO
112	22 nd	WP(C) 172(K)/2016	SHRI. LIBEMO SHITIRI VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR. JUSTICE S. SERTO
113	22 nd	CRP(I/O) 21/2017	SASHI KUMAR TEA CO. PVT. LTD. & 4 ORS. VS BASUDEV BAGCHI & 2 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
114	22 nd	I.A.(Civil) 302/2017	BHUPENDRA SINHA & 4 ORS. VS THE STATE OF ASSAM & 6 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
115	23 rd	Crl.Rev.P. 293/2006	SRI KAN SAIKIA VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
116	23 rd	MFA 56/2009	SRI UTTAM KR. SAHA VS MD. AYUB ALI & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
117	23 rd	WP(C) 2855/2010	RAMESH GOSWAMI VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Local	HON'BLE MR. JUSTICE SUMAN SHYAM

				Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	
118	23 rd	CRL.A(J) 113/2013	SRI DAYAL KURMI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
119	23 rd	WP(C) 4056/2013	THE ASSAM FINANCIAL CORPORATION EMPLOYEES UNION & 2 ORS. VS THE STATE OF ASSAM AND 6 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE SUMAN SHYAM
120	23 rd	WP(C) 4471/2013	THE ASSAM FINANCIAL CORPORATION EMPLOYEES UNION & 2 ORS. VS THE STATE OF ASSAM AND 7 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE SUMAN SHYAM
121	23 rd	WP(C) 7320/2013	NAZIMUDDIN AHMED VS THE STATE OF ASSAM AND 4 ORS	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE SUMAN SHYAM
122	23 rd	Crl.A. 206/2015	SRI DANDESWAR BARMAN VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
123	23 rd	I.A. 1296/2015	THE ICICI LOMBARD GENERAL INSURANCE CO. LTD. VS RUP NATH BRAHMA CHOUDHURY & ANR	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
124	23 rd	WA 79/2015	HERAMBA KR SAIKIA & 50 ORS VS THE STATE OF ASSAM & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
125	23 rd	WA 80/2015	HIRANYA KUMAR SAHARIA & 56 ORS VS THE STATE OF ASSAM & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
126	23 rd	WA 81/2015	KHIRENDRA SARMA & 47 ORS VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
127	23 rd	WA 147/2015	TARUN KR. SARMA VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO

128	23 rd	WA 148/2015	KANGKAN JYOTI DAS VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
129	23 rd	WA 149/2015	BALENDRA SARMAH & 28 ORS. VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
130	23 rd	WA 150/2015	IMDAD ALI VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
131	23 rd	WA 151/2015	MAYA SARKAR VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
132	23 rd	WA 152/2015	ABDUL KARIM & 32 ORS. VS THE STATE OF ASSAM & 6 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
133	23 rd	WA 155/2015	SMTI ANIMA KALITA VS THE STATE OF ASSAM & 6 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
134	23 rd	WA 156/2015	HIRANYA SAIKIA VS THE STATE OF ASSAM & 6 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
135	23 rd	WA 320/2015	THE REGIONAL MANAGER STATE BANK OF INDIA & 3 ORS VS MRINAL KANTI BISWAS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE NELSON SAILO
136	23 rd	WA 276/2016	SRI ABHAY CHARAN SARMAH & 15 ORS. VS THE STATE OF ASSAM & 5 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
137	23 rd	WP(C) 3(K)/2016	SMIT. IMTISANGLA VS THE STATE OF NAGALAND & ORS.		HON'BLE MR. JUSTICE S. SERTO
138	27 th	CRP 464/2015	MD. NAZRUL HAQUE & 9 ORS. VS MUSST. NEKJAN BIBI	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE KALYAN RAI SURANA
139	27 th	WA 335/2015	MD FARUK AHMED LASKAR VS THE UNION OF INDIA & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
140	27 th	CRP 134/2016	ASHUTOSH KUNDU VS LAKSHESWAR TALUKDAR & 3 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
141	27 th	WP(C) 615/2016	SMT. BIJULI DEVI VS THE STATE OF ASSAM & 4 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
142	27 th	WA 44/2017	ABDUL ALIM MONDAL VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

143	27 th	WP(C) 1027/2017	THE UNION OF INDIA & 4 ORS. VS ALAKA KALITA TALUKDAR	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
144	28 th	MFA 4/2010	UNION OF INDIA VS M/S SUNRISE TRADERS	Appeal from Railway Claims Tribunal	THE HON'BLE MR. JUSTICE S. SERTO
145	28 th	WP(C) 4508/2010	ISATUN NESSA VS THE UNION OF INDIA & ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE UJJAL BHUYAN THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
146	28 th	Revn.Pet. 38/2014	M/S S.D. COAL TRADERS VS THE COMMISSIONER OF TAXES, ASSAM & 2 ORS.	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
147	28 th	Revn.Pet. 39/2014	M/S HARLALKA MINERALS PVT. LTD. VS THE COMMISSIONER OF TAXES & 2 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
148	28 th	WP(C) 4419/2015	HUSSAIN ALI SK VS THE STATE OF ASSAM AND 6 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE SUMAN SHYAM
149	28 th	WP(C) 1439/2016	MRS. RUPA RANI DEVI VS THE STATE OF ASSAM AND 6 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
150	28 th	WP(C) 2048/2016	MD. ABDUL NOOR & 4 ORS. VS THE STATE OF ASSAM AND 4 ORS	Orders passed by any other educational authority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
151	28 th	WP(C) 2634/2016	MONOWARA BEWA @ MANORA BEWA VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR JUSTICE UJJAL BHUYAN HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
152	28 th	WP(C) 7450/2016	BADRUL ISLAM BARBHUIYA VS THE STATE OF ASSAM & 2 ORS	Suspension with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
153	28 th	WP(C) 7515/2016	DEBEN DAS (RAJAK) VS THE STATE OF ASSAM & 4 ORS.	Appointment on compassionate ground on	HON'BLE MR. JUSTICE SUMAN SHYAM

				Educational Matter with respect to Service of Teachers of Provincialized Schools	
154	28 th	<u>WA 28/2017</u>	SRI BIPUL DUTTA VS THE RETURNING OFFICER-CUM -DEPUTY COMMISSIONER & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN